

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 118**

**CP No.29/Chd/Pb/2024**

**IN THE MATTER OF:-**

Gurmeet Singh

...Petitioner

Versus

Registrar of Companies Punjab and  
Chandigarh

...Respondent

**Under Section: 252(3), CA 2013**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.08.2024.

Sd/-  
Court Officer

Tanvi  
19.07.2024